

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 793/Confdl./2017
II-2-90/2001(Pt.III)

Bilaspur, dated the 26 April, 2017

(A) Shri Jaideep Garg, Member of Higher Judicial Service and presently posted as Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur is appointed as Secretary, High Court Legal Services Committee, Bilaspur from the date he assumes charge of his office.

(B) Shri Venseslas Toppo, Member of Higher Judicial Service and presently posted as Additional Registrar (Classification), High Court of Chhattisgarh, Bilaspur is assigned the charge of the post of Additional Registrar (Judicial) from the date on which Shri Jaideep Garg hands over charge of the said post, in addition to his own duties until further orders.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 794/Confdl./2017
II-2-90/2001(Pt.III)

Bilaspur, dated the 26 April, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information and necessary action.
- (16) i) Shri Jaideep Garg, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur *for information and compliance. He is directed to take charge at his new place of posting immediately and send his handing and taking over charge reports forthwith.*
ii) Shri Venseslas Toppo, Additional Registrar (Classification), High Court of Chhattisgarh, Bilaspur *for information and compliance. He is directed to take charge as soon as Shri Jaideep Garg hands over charge of the post of Additional Registrar (Judicial).*
- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M./Classification), High Court of Chhattisgarh, Bilaspur for information.
- (19) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (23) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (24) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (26) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL